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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/63/2017
IN
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : ROHIT RABINDRANATH
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

CA virendra Datta

A/R
Respondent 1, 3, 3
8, 9.



Sandeep Kumar

Counsel for P



Shankaranarayanan
Sr. adv. for

Shricharan Rangarajan
Anbiban vijay

Counsel for R4

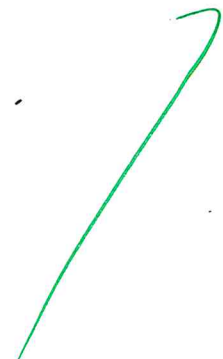
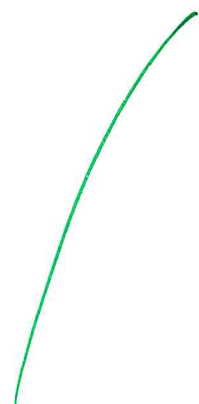


K. Crawford Kumar

Counsel for R5 & R6 K. Crawford



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ORDER

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at request for further hearing. Put up on **27.04.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)